## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/08/2017 AT 10.30 AM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

:

**PETITION NUMBER** 

: TCP/90/(IB)/2017

NAME OF THE PETITIONER(S)

: BRIGHT ELECTRICALS

NAME OF THE RESPONDENT(S)

: MOSMETRO (I) PVT LTD

**UNDER SECTION** 

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

## **ORDER**

Counsel for petitioner was present only on 2.6.2017 and he was absent on 5.7.2017 and 18.7.2017. Today also he is absent. No representation. In the circumstances, the petition is dismissed in default.

(K. Anantha Padmanabha Swamy) Member (Judicial)

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